

**Defective Case Register from 2025-04-08 to 2025-04-08**

Sl.NO.	Filing No	Advocate for Petitioner/Caveator	Date of objection	Defects as per S.R.
1	D-WP(C)/13725/2025	KAJAL SAHOO	2025-04-08	.Receipt Showing Serv.copy To ct not Filed.
2	D-WP(C)/13686/2025	LAXMIKANTA MOHANTY	2025-04-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
3	D-WP(C)/13664/2025	RAMESH SAHOO	2025-04-08	Page No.44 45 121 and 122 neat copies not filed
4	D-BLAPL/10601/2025	PANCHANAN PANIGRAHI	2025-04-08	D.A.fee Rs. 6.60/- to be paid on C.Copy.
5	D-ABLAPL/10372/2025	BEDA PRAKASH PANDA	2025-04-08	Paragraphs mentioned in Declaration is incomplete.
6	D-RVWPET/13705/2025	BIMBISAR DASH,A.G.A	2025-04-08	1.Period of Delay 91 days. 2. c.copy of judgment not filed .True copy of judgment dt4.12.2024 filed.(page 14 to25)
7	D-WP(C)/13543/2025	SHASHI BHUSAN JENA	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1.Page36 not legible.2.Page47 To 51 53 55 58 to 60 62 63 65 66 68 77 to79 81 82 84 and 85 not neat.
8	D-WP(C)/13559/2025	BIJAYA KUMAR DASH	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. . Page no.12 not neat.2. Page no.13 not found on record as per Index.
9	D-ABLAPL/10368/2025	ACHYUTANANDA PATTANAİK	2025-04-08	GR Case No is not mentioned in the Synopsis.
10	D-WP(C)/13572/2025	LALATENDU SAMAL	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished.
11	D-BLAPL/10622/2025	TRILOCHAN DASH	2025-04-08	8-CAUSE TITLE NOT IN ORDER.
12	D-CRLMC/10407/2025	CHHABI BEHERA	2025-04-08	Age of the petitioner in cause title not tally with page. 17 of annex.3.
13	D-WP(C)/13512/2025	AMIT PRASAD BOSE	2025-04-08	1.The Name Of The Petitioner Not Same In Affidavit And V.Nama
14	D-RVWPET/13728/2025	SOUMYAKANTA MOHAPATRA	2025-04-08	1.Period of Delay 187 days 2. Appellate Court /Revisional Order Judgement - c.copy not filed.on line copy of judgment dt 30.8.2024 filed vide annexure-1.
15	D-WP(C)/13380/2025	DIBYAJYOTI NAYAK	2025-04-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED
16	D-MACA/13934/2025	PRADEEP KUMAR MISHRA	2025-04-08	1. Period of Delay 7 days
17	D-BLAPL/10596/2025	ASHUTOSH MOHANTA	2025-04-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. page no. 33 not neat.2. Executants not complitly signed in V.nama. 3..Petition not correctly addressed to Honorable Court
18	D-ABLAPL/10374/2025	BRAHMANANDA TRIPATHY	2025-04-08	Deponent is a male person who puts his LTI in Affidavit.Vernacular certificate does not relate to him
19	D-CRLMC/10427/2025	BHABANI SANKAR DAS	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1. Year of birth certificate not correct in date chart.2.Date and P.S.Case number not correct in para.6 of petition and also not proper as per prayer portion of petition . 3.Authorization to swear affidavit on behalf of another petitioner not furnished
20	D-WP(C)/13531/2025	SAGARIKA SAHOO	2025-04-08	Page No 34 and 35 not Neat and Legible
21	D-BLAPL/10597/2025	GOKULANANDA SAHU	2025-04-08	1. Rej. or. not correct in para.3 of petition. 2.C.T. no. ,not furnished on top of page no.7
22	D-BLAPL/10524/2025	GOUR CHANDRA BARIK	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  Page 46 not legible.
23	D-ABLAPL/10370/2025	AKSHAYA KUMAR SAHOO	2025-04-08	Index shows Bail Petition instead of ABLAPL Petition.
24	D-WP(C)/13522/2025	RAJKISHORE SWAIN	2025-04-08	Age of Petitioner No 1 not tally with cause title as well as affidavit
25	D-BLAPL/10611/2025	SANAT KUMAR DAS	2025-04-08	19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED  p.s. no., not correct insynopsis.
26	D-MACA/14102/2025	SK. RUPLAL	2025-04-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
27	D-CRLA/10366/2025	DEVASIS MOHANTY	2025-04-08	Put up for S.R. after filing of C.Copy of impugned judgement.
28	D-BLAPL/10721/2025	ADHIRAJ MOHANTY	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 23-NOMENCLATURE NOT CORRECTLY FURNISHED .  Nomenclature and Serial no-2 not correctly furnished in the affidavit.Honble Court not tally with Rejection order and cause title.
29	D-CRP/13964/2025	EKTA AGARWAL	2025-04-08	This may be registered as C.M.P.
30	D-CRLMC/10399/2025	NIRANJAN PANDA	2025-04-08	Page nos 14 and 15 not completely scanned.
31	D-ABLAPL/10395/2025	ALOK KUMAR MOHAPATRA	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.

				Occupation not mentioned in the affidavit.Date not mentioned in the v.nama.
32	D-BLAPL/10641/2025	SANJAY KUMAR PRADHAN	2025-04-08	1.Page mark not correctly maintain in index.
33	D-ABLAPL/10402/2025	ALOK KUMAR MOHAPATRA	2025-04-08	Name of Petitioner mention in Cause Title not correctly furnished.
34	D-ABLAPL/10396/2025	BRAHMANANDA TRIPATHY	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 23.Nomenclature Not Correctly Furnished .
35	D-WP(C)/13527/2025	SAMEER KUMAR DAS	2025-04-08	Page No 20 21 and 32 not neat and legible
36	D-MACA/13930/2025	SUBRAT SATPATHY	2025-04-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED.
37	D-WP(C)/13536/2025	SAMEER KUMAR DAS	2025-04-08	Annexure -5 page -29 not neat and legible.
38	D-BLAPL/10642/2025	SUBODH KUMAR MOHANTY	2025-04-08	1.p.s. case not correctly maintain in SYNOPSIS and paragraph 2 as per memo.
39	D-BLAPL/10613/2025	SANTOSH KUMAR MAHANTY	2025-04-08	1. Date of rejection order under Annexure-1 does not tally with Index.
40	D-ABLAPL/10381/2025	BEHERA ASHOK KUMAR	2025-04-08	Petitioner No 3 Silua Rout@Sunendu Kumar Rout has signed in V Nama as Sunendu Rout.
41	D-CMP/13632/2025	NITYANANDA PANDA	2025-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
42	D-ABLAPL/10384/2025	DURGA PRASAD PRADHAN	2025-04-08	Page 16 and 18 are partly legible.
43	D-BLAPL/8909/2025	JANAKI KANTA MAHAPATRA	2025-04-08	1. year of P.S. case does not tally cause title and prayer part.1.H.C.B.A. fee Rs50/-not affixed in V.nama.3.Declaration not maintained in petition in connection with Averments.
44	D-FAO/13918/2025	DEBASHIS TRIPATHY,A.G.A	2025-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
45	D-WP(C)/13667/2025	NIRANJAN LENKA	2025-04-08	page 35 not neat
46	D-CRLA/10436/2025	DHIRENDRA KUMAR MOHAPATRA	2025-04-08	In prayer annexure left blank
47	D-WP(C)/13499/2025	MAMTA MISHRA	2025-04-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
48	D-RSA/13683/2025	BINAYA KUMAR MOHANTY	2025-04-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED 1. Court Fee Rs.4195/- Payable Not Paid
49	D-RSA/13742/2025	AMIT KUMAR NATH	2025-04-08	Put up for further S.R after Valuation of the Appeal and C.Fee payable furnished in the memo of Appeal.

50	D-CRP/14087/2025	BAIBASWATA PANIGRAHI	2025-04-08	This may be registered as C.M.P.
51	D-RSA/13707/2025	PABITRA KUMAR NAYAK	2025-04-08	1. Period of Delay 59 days. 2.Respondent-4 and 5 in the Lower Appellate Court being abated be deleted
52	D-CRLA/8719/2025	BHABANI SAMAL	2025-04-08	1.Deficit A.Fee of Rs.30.20 to be paid 2.The date of order mentioned in the 1st page of I.A. 878 of 2025 appears to be wrong
53	D-RPFAM/13735/2025	SANTOSH KUMAR SAMANTARAY	2025-04-08	Good ground certificate not furnished
54	D-CONTC/13436/2025	ADV.	2025-04-08	ANNEX -2 NOT PAGE MARKED IN INDEX
55	D-CMP/13857/2025	SAILESH DAS	2025-04-08	.Subject Code incorrectly Mentioned
56	D-OTAPL/13850/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-04-08	1. OTAPL Petition not correctly addressed to Honorable Court.
57	D-CRLA/10491/2025	BIPLAB KUMAR DASH	2025-04-08	Mobile number of signing Advocate not furnished .2 Year of judgement furnished in cause title ,being aggrieved and prayer of appeal memo wrongly furnished .
58	D-CRLA/10508/2025	DEBASNAN DAS	2025-04-08	Code Indicated but not correct . 2. Provision of HIGH COURT RULES not furnished in both I .As .
59	D-CMP/13626/2025	JAGABANDHU SAHU	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED  Fathers name in the Affidavit is incorrect.2.Petitioners -2 to 4 in the court below not impleaded as parties
60	D-WP(C)/13554/2025	BIJAYA KUMAR DASH	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page nos. 12 18 and 19 are not neat.
61	D-WP(C)/13558/2025	MANOJA KUMAR KHUNTIA	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  1. PAGE NO.21 NOT NEAT.
62	D-OTAPL/13849/2025	TUSHAR KANTI SATAPATHY,SR.S.C	2025-04-08	Code Not indicated. 2.subject code not furnished in the cause title.
63	D-ABLAPL/10408/2025	S.D.MOHANANDIA	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 14-NOT PROPERLY INDEXED.  Index and file not properly page marked.SL no. of petitioner and swearing affidavit for others not mentioned in affidavit .
64	D-ABLAPL/10411/2025	SK. ZAFARULLA	2025-04-08	To file English translation of Hindi annexures not mentioned in undertaking.
65	D-CMP/13862/2025	AMITAV TRIPATHY	2025-04-08	3-AUTHENTICATION FEE IS DEFICIENT.

				Authentication fees payable on annexure- 2 is Rs .94.60 paisa,paid Rs .10.00 ,deficit A .FEES of Rs 84.60 paisa to be paid .2 .Age of opp. parties 14( a) to 14 ( c) not furnished
66	D-CRLA/9380/2025	SWAGAT KUMAR SAHU	2025-04-08	1. Authentication fee due on the (a) Copy of Trial Court Judgement Rs. 30.80 not paid. 2.Good ground certificate not furnished
67	D-ABLAPL/10389/2025	JAGABANDHU ROUT	2025-04-08	Index and Affidavit shows Bail Application instead of ABLAPL application.
68	D-CMP/13925/2025	BISWAJIT MOHAPATRA	2025-04-08	Date of impugned order furnished in paragraph-1 of c.m.p and prayer are not tallied with the date in the impugned order filed under annexure- 6 .
69	D-ABLAPL/10531/2025	AJAYA KUMAR BARAL	2025-04-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED. 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.  page nos. 31 and 32 are not neat.
70	D-CMP/13924/2025	BISWAJIT MOHAPATRA	2025-04-08	.mobile Phone Numbers Of All The Signing Advocates Not Indicated
71	D-ABLAPL/10533/2025	KUMAR KASHYAP	2025-04-08	1. Annex.6 not furnished in the petition. 2.P.S. NO. , NOT MENTION IN THE PETITION.3. DATE NOT FURNISHED IN THE V.NAMA. 4..Petition not correctly addressed to Honorable Court
72	D-CMP/13898/2025	SANKARACHARYA CHOUDHURY	2025-04-08	18-CERTIFIED COPY OF TRIAL/APPELLATE COURT ORDER NOT FILED  Certified copy of annexure-6 not filed .
73	D-WP(C)/13594/2025	ULLASH CHANDRA MOHANTY	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED.  1. Occupation of the deponent on affidavit not furnished.2.Age of the deponent on affidavit does not tally with cause title.3.Writ petition not properly page marked in Index.4. Page nos.21 and 24 not found on record as per index.5 Page nos.16 18 19 20 28 30 and 31 not neat and legible.6. Welfare fee of Rs. 50/- not paid on V.Nama.7. Annexure-9 not properly placed on record and page marked. 8..Petition not correctly addressed to Honorable Court
74	D-CRLA/10316/2025	CHAKRADHAR SINGH	2025-04-08	Put up for S.R. after filing of C.Copy of impugned judgement.
75	D-CRLA/10346/2025	AMITAV TRIPATHY	2025-04-08	1.Deficit A.Fee of Rs. 16.40 to be paid
76	D-BLAPL/10637/2025	SIDHARTHA DAS	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER.  1.Name of Father of the Petitioner not mentioned in the cause title.2.Signature of

				the deponent on affidavit not furnished.
77	D-ABLAPL/10550/2025	BYOMAKESH TRIPATHY	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. Notarial Signature not furnished on affidavit.2.Signature of the Petitioner no.6 on V.Nama does not tally with cause title.
78	D-CONTC/13310/2025	ABHILASH MISHRA	2025-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
79	D-WP(C)/13548/2025	SATYA SMRUTI MOHANTY	2025-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page nos. 119 to 122 not neat.Certificate OPDR case no. wrongly mentioned in index and Book mark.
80	D-MACA/14073/2025	GIRIJA PRASAD DUTTA	2025-04-08	1.Period of Delay 131 days
81	D-WP(C)/13538/2025	SHIB SHANKAR MOHANTY	2025-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED 1. Annexure -3 not neat and legible. 2. Hologram Rs 50/- not affixed in V.Nama. 3. Age of op 5 (a) to 18 (c) not furnished in the cause title.
82	D-BLAPL/10594/2025	RAMDAS ACHARY	2025-04-08	Name of PS not correct in FIR.
83	D-WP(C)/13488/2025	ASHOK KUMAR SARANGI	2025-04-08	10-SUBJECT CODE NOT FURNISHED/INCORRECTLY MENTIONED
84	D-CMAPL/13806/2025	RASMI RANJAN BAG	2025-04-08	Period of Delay 181 days. 2. synopsis ,date chart not furnished
85	D-CMP/13719/2025	NIROD KUMAR SAHU	2025-04-08	3-AUTHENTICATION FEE IS DEFICIENT. 8-CAUSE TITLE NOT IN ORDER. 19-UNDERTAKING FOR NON FILING OF TRANSLATED COPY NOT FILED 1. Petitioners No-5(a) to 5(e) being P.L.Rs of deceased Petitioner No-5 not yet substituted.2.Pages-53 and 54 56 56A are not distinct.
86	D-WP(C)/13794/2025	JITENDRA KUMAR MISHRA (2)	2025-04-08	Page No 28 (annexure -4) not neat and legible.
87	D-WP(C)/14000/2025	JITENDRA KUMAR MISHRA (2)	2025-04-08	Annexure -3 not neat and legible.
88	D-BLAPL/10696/2025	ASUTOSH MOHANTY	2025-04-08	Signature of Petitioner not correctly furnished and jailor not attested in V.Nama.

89	D-ABLAPL/10472/2025	PRASANT KUMAR BARIK	2025-04-08	.Petition not correctly addressed to Honorable Court
90	D-CRLMC/10144/2025	CHITTA RANJAN PATTNAIK	2025-04-08	DA.Fee of Rs.28.30/- paisa to be paid on c.copy.
91	D-RVWPET/9735/2025	AMITAV TRIPATHY	2025-04-08	1. Half of court fees paid in RSA not paid in this RVWPET.
92	D-ABLAPL/10476/2025	LALATENDU SAMANTARAY	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not legible.
93	D-ABLAPL/10444/2025	PANCHANAN PANIGRAHI	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page no.9 not neat and legible.
94	D-ABLAPL/10456/2025	SUBAS CHANDRA DAS	2025-04-08	1. Provision of Law not correctly furnished.2. As per standing order No.03 dated 09.07.2024, the name of the informant/Victim shall not be reflected in the petition. Put up for further S.R.
95	D-CRLMC/10130/2025	BIDYALOK MOHAPATRA	2025-04-08	C.Copy of cognizance order not filed.Age of the petitioner not tally with Cause title and c.copy of order vide annex-4.Fathers name not tally with cause title and Rejection order.
96	D-ABLAPL/10452/2025	PRADEEP RANJAN MISHRA	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. 1. Page nos.10 and 11 not neat and legible.
97	D-CRLMC/10337/2025	ANJAN KUMAR BISWAL	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. P.S case no not tally with synopsis,First para of the petition copy and cause title and also I.A.As per the affidavit and I.A the name of the Deponent not tally.
98	D-WP(C)/13505/2025	BIBHUDATTA PANDA	2025-04-08	6-RECEIPT SHOWING SERV.COPY TO AG/CG/IT/CT/ETC.NOT FILED.
99	D-BLAPL/10632/2025	SIDHARTHA DAS	2025-04-08	7-VAKALATNAMA NOT PROPERLY STAMPED,EXECUTED,ACCEPTED. 1. A.W.F. of Rs.15/- not paid on V>Nama.
100	D-CRLMC/10167/2025	BHAGABAT PRASAD RATH	2025-04-08	1 Hallogram Rs 50/- not paid on V nama
101	D-BLAPL/10154/2025	PRASANNA KUMAR NEGI	2025-04-08	Name of Opp. not furnished in V>Nama.
102	D-CRLMC/10431/2025	PRIYA RANJAN SINGH	2025-04-08	4-AFFIDAVIT/VERIFICATION NOT PROPER. 1. Occupation of the deponent on affidavit not furnished in I.A.
103	D-BLAPL/10553/2025	SAMARENDRA MOHANTY	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED. Page 9 not legible.
104	D-BLAPL/10534/2025	ASUTOSH TRIPATHY	2025-04-08	11-NEAT,LEGIBLE ATTESTED ANNEXURES NOT FILED.

				Page no 8 not neat
105	D-BLAPL/10661/2025	SURYAKANTA DWIBEDI	2025-04-08	Page 13 not found.
106	D-MACA/14063/2025	GIRIJA PRASAD DUTTA	2025-04-08	1.Period of Delay 117 days
107	D-CRLMC/10391/2025	BIJAYA KUMAR RAGADA	2025-04-08	C.Copy of Cognizance not filed.
108	D-ABLAPL/10468/2025	MANAS KUMAR CHAND	2025-04-08	2(b)CC number not tally with cause title and first para of the petition copy.
109	D-WP(C)/13323/2025	BIBEKANANDA BHUYAN	2025-04-08	Address of op no 4 to 8 not mentioned
110	D-CRLMC/9442/2025	PRAMOD KUMAR ROUT	2025-04-08	Two prayer in the petition but as per High Court Rules one prayer shall be furnished in the petition.Then S.R will be made.
111	D-WP(C)/14056/2025	SANGRAM JENA	2025-04-08	Page no 14 not legible
112	D-CRLA/10490/2025	AMARESH DAS	2025-04-08	Put up for S .R after redacting name of prosecutrix from Appeal petition .
113	D-MACA/14099/2025	ADAM ALI KHAN	2025-04-08	21-STATUTORY DEPOSIT/AWARDED AMOUNT NOT DEPOSITED. 1. Period of Delay 225 days
114	D-MSA/13773/2025	RANJAN KUMAR ROUT	2025-04-08	1.Compalainant No-1 in ORERA BBSR not made Party in this Appeal
115	D-WP(C)/13948/2025	SANJIB MOHANTY	2025-04-08	Page no 11 not legible
116	D-WP(C)/13379/2025	PRASANTA KUMAR MAHALI	2025-04-08	Age of op no 4 and 5 not furnished in the cause title.
117	D-RPFAM/13869/2025	GOUTAM KUMAR ACHARYA	2025-04-08	9-PROVISION OF LAW NOT FURNISHED ON TOP OF CAUSE TITLE. Good ground certificate not furnished. I.A. 164 of 2025 not correctly addressed
118	D-CRLA/10540/2025	BASUDEV MISHRA	2025-04-08	1.Provision of Law Wrongly furnished 2.Annexure-1 not marked at page no.8
119	D-CMAPL/13588/2025	GAJENDRANATH ROUT	2025-04-08	not correctly addressed in IA.

**DEFECTIVE REPORT LIST**

**DEFECTIVE REPORT OF 08-04-2025 (CASES FILED BEFORE 2024)**

<b>Sl no.</b>	<b>Filing Number</b>	<b>Case Number</b>	<b>Advocate for Petitioner/Caveator</b>	<b>Defects as per S.R.</b>
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